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(2023) 10 DEL CK 0090

Delhi High Court

Case No: Civil Writ Petition No. 8625, 8631, 10144 Of 2023, Civil Miscellaneous Application No. 32737, 32749, 32943, 39327, 39328, 39329, 41909 Of 2023

Asfive Agro Private Limited & Ors

APPELLANT

Vs

Union Of India And Ors.

RESPONDENT

Date of Decision: Oct. 20, 2023

Acts Referred:

Constitution of India, 1950 - Article 14, 19(1)(g), 47

• Foreign Trade (Development and Regulation) Act, 1992 - Section 3, 3(2), 5, 6

• Representation Of The People Act, 1951 - Section 123

Hon'ble Judges: Vibhu Bakhru, J; Amit Mahajan, J

Bench: Division Bench

Advocate: Ashish Batra, George Pothan Poothicote, Sindhu Acharya, Arprit Mallick,

Kirtiman Singh, Waize Ali Noor, Shreya V. Mehra, Taha Yasin, Varun Rajwat, Madhav Bajaj

Judgement